

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **28.08.2023** (MONDAY)
CHENNAI BENCH (**VIRTUAL MODE**)
10:25 am

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 272/2023	Zhejiang Industrial Group Co. Ltd. (Represented by its Constituted Attorney Mr. Sahil Bhatia) Vs Al Badr Seafoods Private Limited	Mr. Rahul Balaji Mr. Vishnu Mohan	

10:30 am
(VIRTUAL MODE)

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	Comp App (AT) (CH) (Ins) No. 280/2023 For Stay IA No. 856/2023	State Bank of India Vs PTC India Financial Services Ltd. & 2 Ors.	Mr. Pranava Charan	Ms. Varsha Banerjee For Caveator
3	Comp App (AT) (CH) (Ins) No. 281/2023 For Condone Delay IA No. 861/2023 Delay in re-filing IA No. 858/2023 For Stay IA No. 859/2023 For Exemption IA No. 860/2023	Tamil Nadu Generation & Distribution Corporation Limited Vs Ms. Anuradha Bisani, Liquidator of Lanco Infotech Ltd.	Mr. ST Raja	

For Direction/Convenience Compilation

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	TA (AT) No. 98/2022 (CA (AT) No. 180/2020	Mr. T Shanmugapriya Vs M/s Embassy Travels and Tours Private Ltd & Ors.	Mr. A Jaishankar M/s Shivakumar & Suresh	Mr. Kaushik N Sharma- R1 & R2

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	TA (AT) No. 94/2021 (CA (AT) No. 363/2019) For Injunction IA No. 517/2023	Jitendra Virwani Vs MRO TEK Reality Limited & 20 Ors	M/s UKCA & Partners	Mr. Pawan Jhabakh- R1, R11 R13 & R15 Mr. Rajesh Ramanathan- R2- R8, R14 Mr. Ashok Bannidinni- R10, R17 & R19
6	Comp App (AT) (CH) (Ins) No.134/2022 For Stay IA No. 319/2022	Venkat Rao Marpina Vs Vemuri Ravi Kumar & Anr.	Mr. Roshan Atiq M	Dr. Uma Shankar Gollapudi- R1

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	Comp App (AT) (CH) (Ins) No. 411/2022	Ramasamy Shanmuggam Vs Indian Bank WITH	Mr. AG Sathyanarayana	Mr. B Vijay
8	Comp App (AT) (CH) (Ins) No. 412/2022	Ramasamy Shanmuggam Vs GST & Anr WITH	Mr. AG Sathyanarayana	Mr. B Vijay
9	Comp App (AT) (CH) (Ins) No. 413/2022	Ramasamy Shanmuggam Vs IBBI	Mr. AG Sathyanarayana	Mr. KS Jeyaganeshan
10	Comp App (AT) (CH) No 85/2022 For Stay IA No. 745/2022	Dr. Pruthvinath Kancherla Vs Global Hospitals Pvt Ltd & 11 Ors	Mr. S.Ravi	Mr. Mayan H Jain- R6
11	Comp App (AT) (CH) (Ins) No. 47/2023 For Stay IA No. 169 & 518/2023	Ansio Industries Pvt. Ltd. Vs CA Mahalingam Suresh Kumar Liquidator Sri	Mr. KK Vigneshwar	Mr. AG Sathyanarayana

		Venkat Ram Spinners Pvt. Ltd & 2 Ors.		
12	Comp App (AT) (CH) (Ins) No. 201/2023 For Stay IA No. 660/2023 For Exemption IA No. 661/2023 For Directions IA No. 779 & 857/2023	Earthin Projects Ltd Vs Indu Projects Ltd. & 3 Ors.	Mr. Kumar Anurag Singh	Mr. VVSN Raju- R2 Mr. MV Swaroop- R3 Mr. Pranava Charan- R4

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13	TA (AT) No.51/2021 (Comp. App. (AT) No. 102/2019)	Spectrum Power Generation Ltd. & 3 Ors. Vs M. Kishan Rao & 42 Ors. WITH	Mr. M. Naga Deepak Mr. B Lokeshwar Reddy	Mr. Rahul Unnikrishnan Mr. Yogesh K. Jagia
14	TA (AT) No.52/2021 (Comp. App. (AT) No. 137/2019)	Mr. M Kishan Rao & 9 Ors Vs Spectrum Power Generation Ltd & 37 Ors	Mr. Yogesh Jagia Mr. Rahul Unnikrishnan Mr. Krishna Dev J	Mr. M. Naga Deepak- R1, R32-R 34
15	Comp App (AT) (CH) No.35/2021 For Stay IA No.463/2021 Additional docs. IA No.464/2021 & 145/2022	M/s Anuragha Poultries & Breeders Pvt. Ltd. & 7 Ors Vs Mrs. Padmavathi & 4 Ors	M/s AK Mylsamy & Associates	Mr. V. Srinivasan- R1 Ms. GS.Dhanalakshmi - R2
16	TA (AT) No. 85/2021 (CA (AT) No. 173/2019)	Ramgad Minerals & Mining Ltd Vs I.G Kashinath & 4 Ors WITH	Mr. A.M. Ilango	Mr. Srinandan K- R2
17	TA (AT) No. 86/2021 (CA (AT) No. 174/2019)	Ramgad Minerals & Mining Ltd Vs I.G Kashinath & 4 Ors	Mr. A.M. Ilango	Mr. Srinandan K- R2

Copy to:

By the order of Hon'ble Member (J)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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